

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. D.S. Deshmukh**  
**COURT 21 ADD SESSIONS JUDGE**  
**Criminal Cause List Dated 29-06-2020**  
**DAILY BOARD DATED 29.06.2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Police Station</b>	<b>PURPOSE</b>
1	S.C. 404/2014	The State D.B.Marg P.S Vs Hema Shriniwas Geddam @ Yama and others	<b>Arguments</b>
2	ABA 536/2020	Rushabh Pradeep Shroff Vs State Gaondevi Police Station	<b>Arguments</b>
3	Cri. BA 873/2020	Deepak S. Karande - Appnt. Vs Sr. Intelligence Officer - and State -- Respondent	<b>Arguments</b>
4	Cri. BA 874/2020	Moti Ram --- Appnt. Vs Sr. Intelligence Officer - and State - Respondent	<b>Arguments</b>
5	Cri. BA 894/2020	Mr. Bhaskar Murgan Natar - Applicant. Vs The Sr. Inspector of Police, DCB, CID Unit - IV, Mumbai and State - Respondents.	<b>Arguments</b>
6	BA in MCOC 752/2020	DHARAVI POLICE STATION - Respondent Vs ANNADURAI BALU DEVENDRA - Applicant	<b>Arguments</b>
7	ABA 683/2020	Directorate Revenue of Intelligencei (DRI), Mumbai-Unit Vs Dilawar Saleh Mohammed Satti	<b>Arguments</b>
8	ABA 684/2020	Directorate Revenue of Intelligencei (DRI), Mumbai - Unit) Vs Akram Salim Stampwala	<b>Arguments</b>
9	BA in MCOC 811/2020	Indira Vitthal Pujari Vs DCB CID Unit VII	<b>Hearing</b>

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10	Cri. BA 1504/2020	Hiralal Hemaram Choudhary and ors ----Applicant Vs The State of Maharashtra- L. T. Marg Police Station --- Respondent	<b>Hearing</b>
11	Cri. BA 1509/2020	Niyaz Ahmed Mushtaq Ahmed Khan --- Applicant Vs The State of Maharashtra - Pydhonie Police Station --- Respondent	<b>Hearing</b>
12	Cri. BA 1513/2020	Santosh Shivappa Mhatre - Applicant/Accused Vs The State of Maharashtra - Wadala Police Station - Respondent	<b>Hearing</b>
13	Cri. BA 677/2020	Naushad Khoju Shaikh @ Kalya Naushad ---- Applicant Vs The State - DCB CID Unit XI -- Respondent	<b>ORDER</b>
14	ABA 507/2020	Karni Singh Nand Kishore Sharma Vs State CID Crime Branch Unit 8	<b>ORDER</b>
15.	Cri. BA 1180/2020	STATE GOVERNMENT- L.T. Marg Police Station Vs Triza Jagesh Patel	<b>ORDER</b>
16	Cri. BA 846/2020	Shaikh Badshahmiya Abdul Jalil --- Appnt. Vs The State of Maharashtra - SBI CID I Branch --- Respondent	<b>Reply</b>
17	Cri. BA 876/2020	Gayatriprasad Omprakash Shukla --- Appnt. Vs The State f Maharashtra - DCB CID Unit- II - Respondent	<b>Reply</b>
18	ABA 569/2020	Vikas Sohanlal Godara Vs Customs Marine And Preventive	<b>Reply</b>
19	Cri. BA 1456/2020	Vishnu Vijayan - Applicant. Vs State - DCB CID, unit-9, Mumbai.	<b>Reply</b>

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20.	MA in MCOC 622/2020	STATE GOVERNMENT Kurar Police Station Vs Uday Shradaprasad Pathak and Others 2	<b>Reply</b>
21.	Cri. BA 1488/2020	Mr. Ashish K. Umate and Others - Applicant. Vs State - Paidhuni Police Station - Respondent.	<b>Reply</b>
22.	Cri. MA 957/2020	Rajkumar Ranganathan - Applicant. Vs Marine and Preventive Wing, Customs - Respondent.	<b>Reply</b>
23.	Cri. BA 1500/2020	Tejas A. Desai - Applicant. Vs Intelligence Officer D.R.I. Mumbai - Respondent.	<b>Reply</b>
24.	ABA 698/2020	Christopher Pillai Vs The State of Maharashtra, DCB CID	<b>Reply</b>
25.	Cri. BA 892/2020	Mr. Sagar Anil Sharma - Applicant. Vs State of Maharashtra - DCB CID, Unit - VIII, Mumbai - Respondent.	<b>Appearance</b>
26.	BA In MCOC 941/2020	STATE GOVERNMENT DCB CID Unit -11 Vs Tariq Abdul Karim Merchant @ Parveen	<b>Appearance</b>
27.	MA in MCOC 493/2020	The State- Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizavi @ Raju @ Mannu and other	<b>Appearance</b>
28.	Cri. BA 1022/2020	STATE GOVERNMENT Deonar Police Station Vs Mohsin Mushtaq Mohalkar @ Machand	<b>Appearance</b>
29.	Cri. MA 956/2020	Manoj Kumar Meena - Applicant Vs Saraswati Dattram @ Muskan - Respondent	<b>Appearance</b>

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30.	Cri. MA 959/2020	Sahil Sakharia Jain in BA 205/2020 --- Applicant Vs The State of Maharashtra - DRI Mumbai --- Respondent	<b>Appearance</b>
31.	Cri. BA 1523/2020	Mr. Pragnesh Jayantibhai Dawda - Applicant. Vs State - DCB CID Unit XI - Respondent.	<b>Appearance</b>
32.	RA in MCOC 254/2020	The State- Kurar Police Station Vs Nikhil Chandrakant Rokade and other	<b>Steps</b>
33.	ABA 547/2020	Mohammed Parvej Alam Vs State Wadala Police Station	<b>Report</b>
34.	MCOC 11/2016 13/2016 and 2/2017 <b><u>IN Exh. 242</u></b>	The State Oshiwara Police Station  Vs Lekhraj Deviprasad Gupta	<b>REPORT (HCTB)</b>
35	MCOC 1/2018 @ 9/2018 in <b><u>Exh.74</u></b>	The State (DCB CID) V/s. Ravi Mallesh Bora & Others	<b>Report</b>